

Government of Rajasthan
Department for Child Rights
 20/198, Kaveri Path, Mansarover, Jaipur

Date: 24/10/18

S. No. F 22(7)(4)/बा.अ.वि./प्रि. मजिस्ट्रेट नियुक्ति/2016/19932

Notification

In pursuance of the recommendation made by Hon'ble Rajasthan High Court, Jodhpur wide their letter No. RJS-Esst.B2(v)/24/2016/10512 dated 03/10/2018 & letter No. RJS-Esst.B2(v)/24/2016/10929 dated 12/10/2018, the State Government hereby appoints the following Judicial Officers as Principal Magistrate of following Judicial officers as Principal Magistrate of following juvenile Justice Board -

S. No.	NAME OF OFFICERS SARVA SHRI/MS./SMT./	PRESENT POST	JJBs OF THE DISTRICTS
1	SANTOSH KUMAR MEENA	ADDL. SR.CJ-CUM-ACJM NO. 3, BHARATPUR	BHARATPUR
2	ABHILASHA SHARMA	SR.CJ-CUM-CJM, BHILWARA	BHILWARA
3	HANUMAN SAHAI JAT	SR.CJ-CUM-ACJM, BUNDI	BUNDI
4	RAHUL CHAUDHARY	ACJM (RENT TRIBUNAL), BIKANER	BIKANER
5	DR. MAHENDRA K. SINGH SOLANKI	ADDL.SR.CJ-CUM-ACJM, NO.2, CHITTORGARH	CHITTORGARH
6	RAJESH KUMAR-II	SR.CJ-CUM-CJM, CHURU	CHURU
7	AANCHAL AGARWAL	ADDL.SR.CJ-CUM-ACJM, DAUSA	DAUSA
8	RENU SHAKEET	SR.CJ-CUM-ACJM, DHOLPUR	DHOLPUR
9	RAMESH KUMAR	ADDL.SR.CJ-CUM-ACJM, HANUMANGARH	HANUMANGARH
10	RITU PANWAR	ADDL.SR.CJ.-CUM-ACMM NO. 19, JAIPUR METROPOLITAN	JAIPUR -I
11	SHWETA BHARDWAJ	ACJ & JM No. 3, JAIPUR DISTRICT, JAIPUR	JAIPUR -II
12	MANOJ MEENA	SR.CJ-CUM-CJM, JAISALMER	JAISALMER
13	RITU MEENA	SR.CJ-CUM-ACJM, KARAUJI	KARAUJI

(Signature)

contd. - - 2

14	MAHENDER PRATAP BENIWAL	SR.CJ-CUM-CJM, NAGPUR	NAGPUR/MERTA
15	NAVEEN KUMAR JHARWAL	SR.CJ-CUM-ACJM, PALI	PALI
16	VIKRAM SANKHLA	SR.CJ-CUM-ACJM, PRATAPGARH	PRATAPGARH
17	JAIMALA PANIGAR	SR.CJ-CUM-CJM, SIROHI	SIROHI
18	KRISHNA RAKESH KANWAT	ADDL.SR.CJ-CUM-ACJM NO. 3, UDAIPUR	UDAIPUR

These appointments have been made under section 4 (2) of the Juvenile Justice (Care and Protection of Children) Act, 2015. Principal Magistrate shall exercise all the powers and discharge its functions relating to children in conflict with law in accordance with the provision of the Juvenile Justice (Care and Protection of Children) Act, 2015. Principal Magistrate shall hold their sittings from the premises of Government Observation Home as per the provisions of the Act and Rules made there under.


(Krishna Kunal)
Commissioner and Special Secretary

S. No. F 22(7)(4)/बा.अ.वि./प्रि. मजिस्ट्रेट नियुक्ति/2016/13333-13362

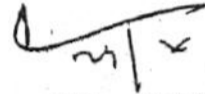
Date: 24/10/18

Copy forwarded to the following for information and necessary action -

1. Special Assistant to Hon'ble Minister, Law, Rajasthan, Secretariat, Jaipur
2. Special Assistant to Hon'ble Minister, Social Justice and Empowerment Department, Rajasthan, Secretariat, Jaipur
3. Sr. Deputy Secretary, Chief Secretary, Rajasthan, Secretariat, Jaipur
4. Private Secretary, Additional Chief Secretary, Home Department, Rajasthan, Secretariat, Jaipur
5. Private Secretary, Principal Secretary, Law, Rajasthan, Secretariat, Jaipur
6. Registrar General, Hon'ble Rajasthan High Court, Jodhpur
7. Registrar (Administration), Hon'ble Rajasthan High Court, Jodhpur
8. Private Secretary, Commissioner, Department for Child Rights and Chief Executive Officer, Rajasthan State Child Protection Society, Rajasthan, Jaipur
9. Secretary, Rajasthan State Commission for Protection for Child Rights, Jaipur
10. Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court, Jaipur
11. Director, Rajasthan State Judicial Academy, Jodhpur
12. Private Secretary, Director General of Police, Rajasthan, Lal Kothi, Jaipur

Contd - 3

13. Additional Director General of Police, Civil Rights, Lal Kothi, Jaipur
14. Additional Director General of Police, Jail, Rajasthan, Jaipur
15. Director, Prosecution, Rajasthan, Secretariat, Jaipur
16. All District and Session Judge.....
17. All Chief Judicial Magistrates.....
18. All Secretary, District Legal Services Authority.....
19. All Concerned Judicial Officers.....
20. All Chairperson, Child Welfare Committees.....
21. All Members, Juvenile Justice Boards,.....
22. All District Collectors and Chairpersons, District Child Protection Unit.....
23. All Deputy Commissioner of Police/Superintendents of Police.....
24. Superintendent, Government Central Press, Jaipur
25. Accounts Officer/Deputy Director, ICPS/ Deputy Director, SARA, Department for Child Rights, Rajasthan, Jaipur
26. All Deputy Director/Assistant Director, Social Justice and Empowerment Department and In-charge, District Child Protection Units.....
27. All Superintendents of Govt. Observation Home (Boys/Girls).....
28. All Coordinators, Childline (1098).....
29. Guard File.



Commissioner and Special Secretary

RAJASTHAN HIGH COURT, JODHPUR

No.RJS-Estt.B2(v)/TP/24/2016/11200

Date : 25.10.2018

Copy forwarded to the following for information and necessary action :-

- 1.P.S. to All Hon'ble Judges sitting at Jodhpur.
- 2.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 3.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 4.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC, Jodhpur/ Bench, Jaipur.
- 5.Concerned Principal Magistrate, Juvenile Justice Boards.
- 6.Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 7.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 8.RJS-Estt. Section/Confidential Section/ Statistics Section/General Section/ Subordinate Court(Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
- 9.A.O.J.,Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

25.10.18

REGISTRAR (ADMN.)